

DIVISION BENCH  
COURT - I

**O-216**

**NATIONAL COMPANY LAW TRIBUNAL  
KOLKATA BENCH  
KOLKATA**

CP/269(KB)2022

**CORAM: 1. HON'BLE MEMBER(J), SHRI ROHIT KAPOOR  
2. HON'BLE MEMBER(T), SHRI BALRAJ JOSHI**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 30<sup>TH</sup> APRIL 2024**

IN THE MATTER OF	THE REGISTRAR OF COMPANIES WEST BENGAL VS STARLITE INFOTECH LIMITED
UNDER SECTION	SECTION 271-272 OF THE COMPANY ACT 2013 - GOVT BODY

**Appearance(via video conference/physically)**

Mr. Ajay Chaubey, Adv.

] For the Petitioner/RoC

**ORDER**

1. Ld. Counsel for the petitioner present.
2. Ld. Counsel appearing for the RoC, West Bengal states that the paper publication has been done and he seeks two weeks' time to file affidavit of service along with the original cuttings of the publications. Time is allowed.
3. Post this matter thereafter on **24.06.2024**.

**Balraj Joshi  
Member (Technical)**

**Rohit Kapoor  
Member (Judicial)**